

**Ramakrishna Narasivappa Nutanpati Vs State Of Karnataka By Halasuru  
P. S., Bengaluru Represented By The Public Prosecutor High Court  
Complex Bengaluru 560001**

**Court:** Karnataka High Court At Bengaluru

**Date of Decision:** Jan. 29, 2025

**Hon'ble Judges:** M G Uma, J

**Bench:** Single Bench

**Advocate:** R.D. Pancham, Rashmi Patel

**Final Decision:** Dismissed

**Judgement**

M G Uma, J

1. Learned counsel for the petitioner has filed a memo seeking permission of the Court to withdraw the petition.
2. Memo is taken on record.
3. Accordingly, petition is dismissed as withdrawn.